

Sabha) (1977-78) had expressed unhappiness about the shortfall in filling up reserved quota for SC and ST and recommended to wipe-out the backlog within three years by making all out and sincere efforts;

(b) if so, whether that backlog has been wiped out as suggested under recommendation No. 14; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Missing bag of Indian Embassy in Czechoslovakia

4302. SHRI SRIBALLAV PANIGRAHI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that a diplomatic bag of our Embassy in Czechoslovakia is missing;

(b) if so, the details thereof; and

(c) steps taken to trace it out and to ensure non-recurrence of such things in future ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) Yes Sir.

(b) Our Embassy in Prague (Czechoslovakia) handed over their bag No. 18-AF to Czech Airline on 3rd May, 1985 for despatch to India. This bag was missing for over 3 months.

(c) Our Embassy in Prague has been constantly in touch with the Czechoslovakian Foreign Office as well as Czech Airlines in this regard. This bag has since been located by the Czech authorities and has been handed over to our Embassy in Prague on 16th August, 1985. It was found

that seals of the bag were intact. Necessary steps are being taken to avoid recurrence of such incidents in future.

[Translation]

Sanction of OTA after 8 hours of duty

4303. SHRI RAM PUJAN PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether orders have been issued for sanction of overtime to Central Government employees after completion of eight hours duty;

(b) whether employees can now be given overtime allowance immediately after closing hours of offices or they are given OTA after one hour from closure time; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) to (c). As per the existing instructions, Central Government employees who are required to perform overtime work beyond office hours are being allowed overtime allowance for the total period of overtime work before and after the prescribed hours of work, after deducting one hour of free duty. No fresh orders have been issued in this regard.

[English]

Oil spill pollution in Indian Water

4304. SHRI ASUTOSH LAW : Will the PRIME MINISTER be pleased to state :

(a) whether Government have any programme to check environmental pollutions caused by the oil Industry in the country and to prevent oil spill pollution in Indian Waters;